

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE, CHENNAI**

Original Application No.80 of 2022 (SZ)

T.Karunapandi,
S/o.Thangaraj Nadar,
No.5/105, South Street,
Mela alwarthoppu,
Sriparangusa Nallur Panchayat,
Srivaikundam Taluk,
Thoothukudi District - 628 612

...Applicant

Vs

1.District Collector,
Thoothukudi District,
Thoothukudi - 628 004

& 19 Others

...Respondents

AFFIDAVIT OF T.KARUNAPANDI

I, T.Karunapandi, son of MrThangaraj Nadar, Hindu aged about 53 years, residing at No.5/105, South Street, Mela alwarthoppu, Sriparangusa Nallur Panchayat, Srivaikundam Taluk, Thoothukudi District - 628 612, having temporarily come down to Chennai, do hereby solemnly affirm and sincerely states as follows ;

I am the petitioner herein and as such I am well acquainted with the facts of the case

1. I respectfully submit that I have filed the above O.A.No.80 of 2022(SZ) seeking for reliefs to ; 1. To Direct the Respondents 1 to 4 to inspect the Brick kilns which run by the Respondents 5 to 20 and other brick kiln illegally functioning in Alwar Thoppu, Sriparangusanallur Village, Thoothukudi District and cause lock and seal of unauthorized brick kilns ; 2. To Direct the Respondents 1 to 4 to visit the affected areas and take suitable steps for

T. Karunapandi

restoration of natural environment in Alwar Thoppu, Sriparangusa Nallur Village, Thoothukudi District and 3. Permanent Injunction restraining the Respondents 1 to 4 from granting any licence / permit to establish brick kiln and mining of sand to any considering the geological location of Alwar Thoppu, Sriparangusa Nallur Village, Thoothukudi District.

2. I respectfully submit that the Respondents 5 to 20 are still running unauthorized brick kiln without obtaining any permission from Respondents 1 to 4, thereby they are causing environmental damage by illegally looting sand from the river bed and commercially exploiting the natural resource of Sriparangusa Nallur Village, Thoothukudi District.
3. I respectfully submit that the Respondent 5 to 20 are continuing the activities of illegal sand mining and also running brick kiln. I have also filed additional typed set of papers with photographs showing the illegal acts of the Respondents 5 to 20. Photographs annexed in the additional typed set of papers are taken between the period the year 2021-22 and during the month of February 2023.

Therefore it is prayed that this Hon'ble Court may be pleased to accept the affidavit of the petitioner and also the typed filed by him and pass any order or direction that is deemed fit and necessary in the facts and circumstances of the case and thus render justice.

Solemnly affirmed at Chennai

On this the 13th day of February 2023

And signed his name in my presence

T. Balasubramaniam

Before me

K. Balasubramaniam
2023/02/13

Advocate : Chennai

K. BALASUBRAMANIAM
ADVOCATE & COMMISSIONER OF OATHS
NO.162/2, REDHILLS ROAD NORTH,
VILLIVAKKAM, CHENNAI - 600 049
Phone : 94441 46423 / 95433 46423

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**M/s. V.SAKKARAPANI
R.PRABHAKARAN
COUNSEL FOR PETITIONER
MOBILE : 99422 24856**